

micals Limited, Dehri-on-Sone, (Bihar), for the year 1974-75.

(ii) Annual Report of the Pyrites, Phosphates and Chemicals Limited, Dehri-on-Sone, (Bihar), for the year 1974-75 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-10687/76].

(2) (i) Review by the Government on the working of the Fertilizer Corporation of India Limited, New Delhi, for the year 1974-75.

(ii) Annual Report of the Fertilizer Corporation of India Limited, New Delhi, for the year 1974-75 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-10688/76.]

ANNUAL REPORT OF NATIONAL PRODUCTIVITY COUNCIL, NEW DELHI FOR 1974-75

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND CIVIL SUPPLIES (SHRI B. P. MAURYA): I beg to lay on the Table a copy of the Annual Report (Hindi and English versions), of the National Productivity Council, New Delhi, for the year 1974-75 [Placed in Library. See No. LT-10669/76].

TAMIL NADU CULTIVATING TENANTS PROTECTION (AMENDMENT) ORDINANCE, 1976

THE DEPUTY MINISTER IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI PRABHUDAS PATEL): On behalf of Shri Annasab Shinde, I beg to lay on the Table a copy of the Tamil Nadu Cultivating Tenants Protection (Amend-

ment) Ordinance, 1976 (Tamil Nadu Ordinance No. 10 of 1976) promulgated by the Governor of Tamil Nadu on the 5th March, 1976, under provisions of article 213 (2) (a) of the Constitution read with clause (c) (iv) of the Proclamation dated the 31st January, 1976 issued by the President in relation to the State of Tamil Nadu. [Placed in Library. See No. LT-10670/76].

ANNUAL REPORT OF MAHARASHTRA AGRO INDUSTRIES DEVELOPMENT CORPORATION LTD, BOMBAY FOR 1974-75 WITH AUDIT REPORT

SHRI PRABHUDAS PATEL: I beg to lay on the Table a copy of the Annual Report (Hindi and English versions) of the Maharashtra Agro Industries Development Corporation Limited, Bombay for the year 1974-75 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon, under sub-section (1) of section 619A of the Companies Act, 1956 [Placed in Library. See No. LT-10672/76]

REVIEW AND ANNUAL REPORT OF REHABILITATION INDUSTRIES CORPORATION LTD., CALCUTTA FOR 1973-74 WITH AUDIT REPORT

THE DEPUTY MINISTER IN THE MINISTRY OF SUPPLY AND REHABILITATION (SHRI G VENKATASWAMY): I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956.—

(1) Review by the Government of the working of the Rehabilitation Industries Corporation Limited, Calcutta, for the year 1973-74.

(ii) Annual Report of the Rehabilitation Industries Corporation Limited, Calcutta, for the year 1973-74 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-10673/76].